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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

16.11.2017

O.A./260/384/2016

M.A./260/116/2017

FOR WITHDRAWAL OF O.A

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. J. M. Patnaik

N BEHERA

-V/S-

INCOME TAX

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The Registry	Order of The Tribunal
<p>Free copy of order dt. 16.11.17 given to both counsel.</p> <p><i>Attn 22/11/17 P.K. Mohanty S.O.J.</i></p>	<p>Ld. Counsel for the applicant prays to withdraw this O.A to pursue his litigation before the appropriate authority. Prayer is allowed.</p> <p>Mr. M. R. Mohanty, Ld. Counsel for respondents, objects to such a prayer. It is to be noted that a plaintiff has a right to seek withdrawal of a suit.</p> <p>O. A is disposed of being withdrawn so also M.A.</p> <p><i>SKP</i> ( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>

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